

Bulandshahr violence a conspiracy: UP DGP

'Reverse probe' has started to unearth plot

AMITA VERMA
LUCKNOW, DEC. 5

UP DGP O.P. Singh said on Wednesday that the clashes in Bulandshahr were a "major conspiracy" and a "reverse probe" had begun to unearth the same.

The violence in Bulandshahr on Monday had claimed two lives, including one of the inspector, and the latter's family had claimed that he was killed because he had investigated the Dadri lynching case of 2015.

"We have started a reverse investigation to get to the bottom of this conspiracy. This is not a mere law and order issue. How did the cow carcass reach the field? Who brought it here, why and under what circumstances? These are major questions that need an answer," he said.

Meanwhile, Bajrang Dal



O.P. Singh

activist Yogesh Raj, who is the main accused in the mob violence in Bulandshahr, has release a video statement on the social media, claiming innocence.

In the undated video doing rounds on social media on Wednesday, Yogesh claims that the death of the police inspector and civilian and the protests in Bulandshahr were different incidents that occurred at different locations, and that he had

Bajrang Dal activist Yogesh Raj, who is the main accused in the mob violence in Bulandshahr, has release a video statement on the social media, claiming innocence

no connection with the death of Subodh Kumar Singh, Station House Officer of Siyana Police Station, in any way.

"Mujhe bhagwan pe pura bharosa hai ki mera naam saaf nikal ke aayega," he is heard saying in the video.

In a related development, the National Human Rights Commission (NHRC) has issued notices to the UP chief secretary and DGP and has sought a report.



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Width: 5.59 cms; Height: 9.04 cms; a4; ID: 18.2018-12-06.180

NHRC issues notice to Chief Secy, DGP

The National Human Rights Commission (NHRC) has taken suo motu cognizance of a media report that a 20-year-old youth, Irshad Ahmad of Muzaffarnagar district was shot dead in an alleged fake encounter by the Uttar Pradesh Police. It has issued notices to the Chief Secretary and Director General of Police, Uttar Pradesh calling for detailed report in the matter within four weeks. Reportedly, his father has said that his son had no criminal history and was killed in cold blood in a fake encounter. The commission has observed the news report, if true, raises serious issue of violation of human rights.

हिंसा एक साजिश : डीजीपी

उत्तर प्रदेश के डीजीपी ओमप्रकाश सिंह का कहना है कि बुलंदशहर हिंसा एक बड़ी साजिश है। ये सिर्फ एक कानून-व्यवस्था का मुद्दा नहीं है।



मामले की जांच एसआईटी कर रही है। जांच रिपोर्ट आने पर सारी बातें स्पष्ट हो जाएंगी। मामले में अब तक चार गिरफ्तारियां हो चुकी हैं, जबकि मुख्य आरोपी बजरंग दल का जिला संयोजक योगेश राज फरार है। यूपी डीजीपी ने कहा कि

पूरा मामला एक साजिश नजर आ रही है। आखिर क्यों और कैसे गोवंश के अवशेष वहां लाए गए थे। इसकी जांच की जा रही है। गौरतलब है कि हिंसा में मृतक सुमित कुमार सहित 28 को नामजद और 60 पर केस दर्ज किया गया है। राष्ट्रीय मानवाधिकार आयोग ने मामले का संज्ञान लेकर उत्तर प्रदेश सरकार को नोटिस भेजकर चार हफ्ते में जवाब मांगा है।

Four held for Bulandshahr violence, main accused from Bajrang Dal on the run

PTI Last Updated: December 4, 2018 | 17:33 IST

(Eds: Updating with NHRC notice, other details) Bulandshahr (UP), Dec 4 (PTI) Police arrested four people on Tuesday and were hunting for a Bajrang Dal activist in connection with mob violence in Bulandshahr that left an inspector and a passerby dead, as angry families demanded action amid criticism of the UP chief minister and suggestions of conspiracies. A mob of some 400 people, including right-wing activists, fought pitched battles with police on Monday in Siana area of Bulandshahr district, apparently after right-wing activists were angered by the discovery of cow carcasses strewn in a nearby jungle. They set fire to dozens of vehicles, hurled stones and also fired guns at police who retaliated with gunfire. In the violence, Inspector Subodh Kumar Singh, the station house officer of Siana, and 20-year-old Sumit Kumar were killed. A video emerged Tuesday showing what a young man with his hand over a bleeding wound near the abdomen, being helped by other people as they all run.

Someone is heard in the audio saying the man has been shot. It was not clear if the man is Sumit Kumar. The National Human Rights Commission issued notices to the Uttar Pradesh government and the director general of police over the incident, officials said. Police said on Tuesday that four persons were arrested, but the main suspect, Bajrang Dal district convenor Yogesh Raj, was on the run. They said 27 people have been named in the FIR while cases have been lodged against 50-60 unidentified people. Of the 27, at least four are workers and functionaries of right-wing organisations such as Bajrang Dal, the officials said. There was heavy deployment of security forces in the area and tension spiralled as angry families demanded justice for their kin. There was confusion about the number of those arrested with police officials first saying four, then three and finally four again.

Additional Director General of Police (Law and Order) Anand Kumar told reporters that six police teams were working on the case and trying to identify the accused by monitoring video footage. "Tension has eased in strife-torn Bulandshahr and efforts are on to ensure there is no trouble in future," he said in Lucknow. Though both Singh and Sumit died of gunshot injuries, the inspector, who was posted at the Siana Police Station, also received injuries from hard and blunt objects, Kumar said. As police continued their investigations, emotions ran high with the families preparing for the last rites. Singh's body, draped in the tricolour, was given a gun salute. From Bulandshahr, the body was taken to his ancestral home in Etah. The deceased policeman's son Abhishek said his father wanted him to be a good citizen who doesn't incite violence in society in the name of religion. "My father has lost his life in this Hindu-Muslim dispute. Whose father is next?" he asked tearfully. Abhishek said he last spoke to his father when he phoned him to inquire whether he had studied and

eaten. Demanding "martyr" status for the slain inspector, who was one of those who initially probed the 2015 lynching of Mohammed Akhlaq, his sister alleged his killing was a conspiracy of the police and demanded martyr status for him. "My brother was killed in a police conspiracy as he was probing a cow slaughter case... He should be given martyr status and a memorial should be constructed in his name in our native place," Sunita Singh told reporters. "The cow is our mother, I accept it. My brother has give his life for her. The CM used to chant 'gau.. gau.. gau'.. Why can't he come for 'gau raksha'," an emotional Sunita Singh asked, hitting out at Uttar Pradesh Chief Minister Yogi Adityanath. In Chingrawati village, Sumit's family refused to conduct his last rites until the government assured Rs 50 lakh compensation, pension to his parents and a police job to his kin. His father Amarjeet Singh also demanded state funeral as accorded to Singh. Bulandshahr MP Bhola Singh and local MLA Devendra Lodhi, both from the BJP, visited Sumit's family in Chingrawati. Lodhi accused the district administration and police of improper handling of the case. The BJP legislator said locals from the two villages of Mahav and Chingravathi had found the carcass of a cow and reported the matter to the police on Monday morning. "Police should have registered the case, filed an FIR and taken action accordingly," Lodhi told PTI. While Bahujan Samaj Party (BSP) chief Mayawati blamed the "irresponsible and wrong" policies of the BJP government in Uttar Pradesh for the mob violence, the CPI(M) held Uttar Pradesh Chief Minister Yogi Adityanath's "communally provocative speeches" responsible. The violence was "planned" in view of 2019 Lok Sabha polls, it said. According to Additional Director General (Meerut zone) Prashant Kumar, the protestors from Mahaw village and nearby areas pelted stones on police and indulged in arson, set ablaze several vehicles and Chingarwathi Police Chowki, after some body parts of cows were found in a jungle near the village, prompting the police to open fire. A chilling video showing the body of a policeman slumped to ground from the seat of a police vehicle surrounded by some people came to light after the incident. The accused have been booked under various sections of the Indian Penal Code, including those related to rioting, murder and attempt to murder.